

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR  
MID-CITY SUPERSTRUCTURES PRIVATE LIMITED OPERATING IN  
REAL ESTATE INDUSTRY AT MUMBAI, MAHARASHTRA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mid-City Superstructures Private Limited; PAN: AAJCM8765C CIN: U45400MH2015PTC267260
2.	Address of the registered office	Link Corner Mall, Junction of 24th & 33rd Road, Bandra west, Mumbai, Maharashtra, India, 400050
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.midcity@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.midcity@gmail.com
10.	Last date for receipt of expression of interest	04.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	13.07.2024
12.	Last date for submission of objections to provisional list	18.07.2024
13.	Date of issue of final list of prospective resolution applicants	27.07.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.08.2024
15.	Last date for submission of resolution plans	31.08.2024
16.	Process email id to submit Expression of Interest	cirp.midcity@gmail.com

\*As per the best available information received from the suspended Board of Directors.



Mr. Vinod Tarachand Agrawal,  
for and on behalf of M/s VCAN Resolve IPE LLP  
IPE Reg no: - IBBI/IPE/0139  
IP Reg No: - IBBI/IPE-0139/IPA-1/2023-24/50074  
IBBI Registered Address: 204, Wall Street – 1,  
Near Gujarat College, Ellis Bridge, Ahmedabad – 380006  
For Mid-City Superstructures Private Limited  
AFA: AA1/50074/01/300625/10040 valid till 30.06.2025  
Date: 30.05.2024  
Place: Ahmedabad